

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 537/2022

In the matter of:

Mukesh Kumar Chauhan

... Applicant

Versus

State of UP & Ors.

... Respondents

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	Brief reply on behalf of Respondent no. 7.	1-11
2.	Anexure-R-1, Photographs showing the steps taken by the Answering Respondent.	12-16
3.	Anexure-R-2, True copy answering Respondent's reply dated 05.01.2023.	17-20
4.	Anexure-R-3, True copy of UPPCB's inspection report dated 09.01.2023.	21-30
5.	Anexure-R-4, True copies of reports dated 09.01.2023 and 02.05.2023.	31-38
6.	Annexure R-5, True copy of letter dated 10.05.2023.	39
7.	Vakalatnama	40



[NISHANT DATTA]

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Dated: 15.05.2023

New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 537/2022

In the matter of:

Mukesh Kumar Chauhan ... Applicant

Versus

State of U.P. & Ors. ... Respondents

BRIEF REPLY ON BEHALF OF RESPONDENT NO. 7.

Most respectfully Showeth:

At the outset, it is clarified that all the statements, averments and allegations made in the letter application filed by the Applicant are specifically denied, and none of such statements, averments and allegations should be deemed to be admitted merely by reason of specific non-traverse unless the same is specifically admitted hereinbelow.

Preliminary objection:

1. That the contents of the application contain utter falsehood and frivolous, baseless allegations and the same constitutes gross abuse of process of law. There is no cause of action against the answering Respondent. Hence, the present application deserves to be rejected on this ground alone. This is substantiated by the Applicant's own letter addressed to the

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

Hon'ble Tribunal inter-alia withdrawing the letter petition citing his satisfaction with measures already taken by the answering Respondent.

Brief submissions:

2. That the main issue pertains to the air pollution caused at the railway siding at the time of loading/unloading of clinker at the railway siding and during transportation from the spot of loading/unloading site.
3. That the answering respondent, while working with the cement manufacturers and railways, has always taken adequate measures to control the dust emitted during the process of loading and unloading and has implemented all the best available measures to control the dust emitted during the process of loading and unloading.
4. That Uttar Pradesh Pollution Control Board (UPPCB for short) and the joint committee formed by the Hon'ble Tribunal has submitted its report dated 10.11.2022, which already indicates that adequate steps have been taken by the Respondent under reply to mitigate the effects of air pollution caused by the loading/unloading of the clinker.

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

5. That the main issue pertains to the air pollution caused at the railway siding at the time of loading and unloading of clinker and the pollution caused during the transportation from the spot of loading/unloading to the train wagon. It is submitted that the Railway siding is owned by the Indian Railways and the answering Respondent cannot make structural improvements at this site due to the reason that the site is owned by Indian Railways.
6. That even UPPCB's letter dated 14.12.2022 states that the platform near line no. 14 was found unpaved, which is the main cause of fugitive emission during transportation and in the above report, it has further recommended that the platform should be paved to further mitigate fugitive emission during movement of trucks.
7. **Measures taken by answering Respondent:** That prior to and at the time of inspection by the joint committee, there are adequate measures already in place taken by the answering Respondent even before the letter petition in question was filed. These measures include steps to mitigate air pollution at the point and time of loading and unloading of clinker at the railway siding and during transportation of clinker. The

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

answering respondent transports the clinker from the railway siding to the plant of M/s J.K. Cement and has taken various steps to control the dust generation which are as under:

- i. One 3000 litres water tanker has been deployed to sprinkle water on the unpaved road at Railway siding during the time of loading and unloading.
- ii. Two Anti-smog guns have been deployed at the site to suppress the dust particles during the process of loading and unloading.
- iii. Green cloth curtain which is 600 metres long and 25 feet in height has been deployed on both sides of sidings to trap the dust particles.
- iv. 1000 saplings have been planted along the railway siding, which after few months of growth shall become trees and act as a green barrier.

Photographs showing the steps taken by the Answering Respondent are annexed herewith and are collectively marked as **Annexure R-1**.

8. That on 05.01.2023 the answering Respondent submitted a detailed response to the letter issued by UPPCB inter-alia highlighting the above mentioned mitigation measures

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

already in place and subsequently taken at the site in question.

True copy of answering respondent's reply dated 05.01.2023 submitted to UPPCB is annexed herewith and marked as Annexure R-2.

9. That even inspection report dated 09.01.2023 submitted by UPPCB states as under:

- i. *"At the time of inspection, the railway station was situated on the side line number 14 of Harduaganj railway siding. Water sprinkling work was found to be done through 02 tankers in the loading/unloading area.*
- ii. *At the time of inspection, two portable anti-smog guns were found at the loading/unloading site and water sprinkling was found to be done through both of the anti-smog guns. The representative present at the time of inspection was informed by M/s Vision Next Road Line (answering respondent) that anti-smog machine has been purchased by them. Photocopy of tax invoice attached.*
- iii. *At the time of inspection M/s Vision Next Road Line No.- 132, S.S. off Gt Road, Industrial Area, Ghaziabad was monitoring ambient air quality of Harduaganj railway*

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

station and village Satha while loading and unloading conditions.

- iv. At the time of inspection, it is natural for dust to fly due to the railway siding of Harduaganj Railway station and the road being unpaved for vehicular traffic. The representative present at the time of inspection was informed by M/s Vision Next Road Line that work has to be done by the railways to make the said road and railway siding.
- v. At the time of inspection at Harduaganj railway station to control the fugitive dust generated by the movement of vehicles and loading/unloading Eastern and western side of the railway station were covered with a Long green net which is about 600 m in length and 20 feet in height.
- vi. At the time of inspection due to no availability of goods train/rack the work of unloading could not be found but the loading work was going on. At the time of inspection, PPE was not found to be used by the workers during loading.
- vii. Play time of inspection pumps it was found installed on the borewell located on the railway siding. The said borewell no record has been presented regarding whether the premises for

For Vision Next Road Logistics Pvt. Ltd.

Vishal Gaman

Director

water exploitation has been obtained from the District Level Ground Water Authority, Aligarh or not.

- viii. It was informed by M/s Vision Next Road Line, present at the time of inspection, that the said borewell located at the Harduganj Railway siding belongs to the railways. Railway must get the permission for water harvesting. The report is sent with respect for your perusal and further necessary action".*

True copy of UPPCB's inspection report dated 09.01.2023 is annexed herewith and the same is marked as **Annexure R-3**.

10. That the answering respondent in addition to all the measures taken has also got the Air Quality Index tested at Harduganj railway siding and village Satha on 04.01.2023 and 29.04.2023 at the time when loading of material was done and when the loading of material was not been done. It is further submitted that the answering respondent had also submitted a letter dated 10.05.2023 to the Station Head of Harduganj railway station requesting him to pave the platform area near the line no. 14 to avoid any emission during the movements of the trucks.

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

True copies of reports dated 09.01.2023 and 02.05.2023 are annexed herewith and collectively marked as Annexure R-4.

True copy of letter dated 10.05.2023 is annexed herewith and marked as Annexure R-5.

11. It is also respectfully submitted that the actions of Respondents have struck a perfect balance between economic development and environmental pollution. In the instant case, adequate measures have been taken by the answering respondent to mitigate air pollution in a proactive manner, which is borne out from UPPCB's Report as well as from the photographs attached therewith.

PRAYER

It is therefore, most respectfully prayed that the Hon'ble Tribunal may be pleased to:

- a) dispose of the present O.A. No. 537/2022 the appropriate direction to the Indian Railways for paving of railway sidings at Harduaganj Railway Station;
- b) pass and further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case.

Respondent No.7

For Vision Next Road Logistics Pvt. Ltd.

Vishu Kumar

Director

Through:

[NISHANT DATTA]

D&T Juris,

Advocates for Respondent No. 7,

12, Lawyers' Chamber Block-I,

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Email: info@dtjuris.com

PLACE: New Delhi

DATE: 12.05.2023

For Vision Next Road Logistics Pvt. Ltd.

Director

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 537/2022

In the matter of:

Mukesh Kumar Chauhan ... Applicant

Versus

State of UP & Ors. ... Respondents

AFFIDAVIT

I, Vishal Kumar, director M/s Vision Next Road Logistics Pvt. Ltd. aged about 36 years, son of Shri Samar Pal Singh, resident of 252, Amirnagar, Muzzafarnagar, Uttar Pradesh 251306, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the director of the Respondent No. 7 company and as such well conversant with the facts and circumstances of the case. I am competent and duly authorized to swear and affirm this present affidavit.
2. That I have read and understood the contents of the accompanying reply, which has been drafted by my counsel under my instructions. The contents the same are true and correct to knowledge based on official records and are stated to be correct.

Vishal Kumar

DEPONENT

VERIFICATION:

16 MAY 2023

Verified at New Delhi on this ___ day of May, 2023 that the contents

of the above affidavit are true and correct to my knowledge, part of

it is falls and nothing has been concealed therefrom.

Chingari
D/12371/21

I identified the Deponent who has signed/thumb impression before me

Vishal Kumar

DEPONENT

CERTIFIED THAT THE DEPONENT

Sr./Smt./Km.....

S/o, W/o, D/o, Sh.....R/o.....

Identified by Shri/Smt.....

has solemnly Attested before me at Delhi

on.....Sl. No.....

that the contents of the affidavit which

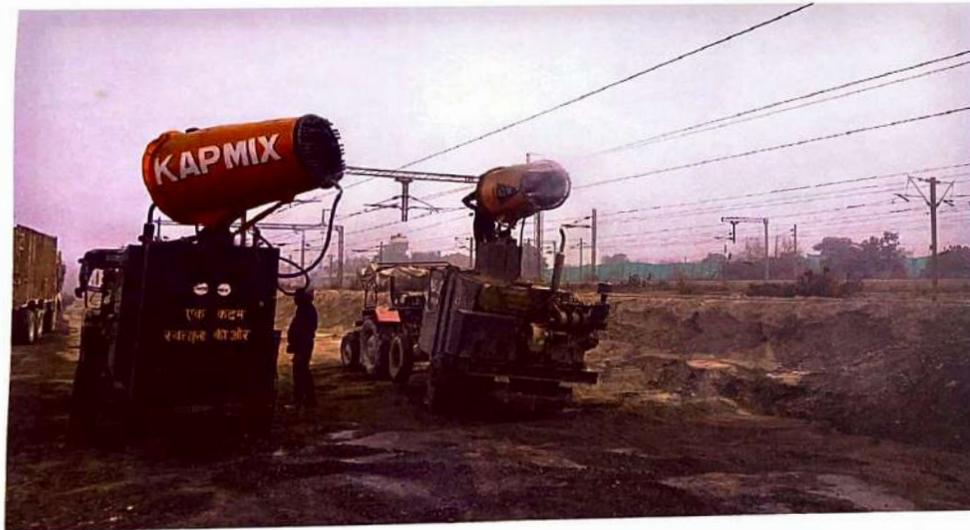
have been read Over & explained to him/her

are true & correct to his/her knowledge

NOTARY



16 MAY 2023











VISION NEXT ROAD LOGISTICS PVT. LTD.

103, Classic Homes Apartment, Marris Road, Aligarh - 202 001 (U.P.)
E-mail: visionnextroadlogisticspvtltd.@gmail.com

Ref. No.

Date 5-1-2023

सेवा में

क्षेत्रीय अधिकारी (प्र०)

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड
(अलीगढ़)

विषय:- माननीय N.G.T नई दिल्ली बाद संख्या O.A संख्या- 537/2022 मुकेश कुमार चौहान बनाम स्टेट आफ 30 प्र० के जॉइन्ट कमेटी द्वारा निरीक्षण दिनांक 10-11-22 के दिये गये सुझावों के सम्बन्ध में, हम विज़न नेक्स्ट रोड लॉजिस्टिक्स निम्न व्यान करते हैं।

महोदय,

निवेदन यह है की उक्तपारित आदेश के सम्बन्ध में जॉइन्ट कमेटी द्वारा निरीक्षण दिनांक 10-11-22 को किया गया था। जिसकी निरीक्षण आख्या सहित एव आदेश के साथ संलग्न सहित हमारी फर्म को दिनांक 15-12-22 को प्राप्त हुआ। उक्त संयुक्त निरीक्षण आख्या के सम्बन्ध में दिये गये सुझाव निर्देश के अनुपालन में हमारे द्वार दी गई बिन्दु वार आख्या निम्न लिखित है।

- 1- संस्तुति का बिन्दु हम से सम्बन्धित नहीं है, यह रेल्वे की संपत्ति है।
- 2- संस्तुति का बिन्दु हम से सम्बन्धित नहीं है, यह रेल्वे की संपत्ति है।
- 3- यह कि संस्तुति के बिन्दु 3 के सम्बन्ध में अवगत करना है। माल की लोडिंग-अनलोडिंग किए जाने के दौरान 14 नवंबर लाइन के दोनों तरफ पूर्वी व पश्चिम दिशा में 600 मीटर लंबाई व 25 फिट ऊंचाई के हरे कपड़े के परदे दोनों तरह के धूल नियंत्रण करने के लिए लगा दिए गए हैं। (फोटो संलग्न) इसके अलावा ट्रकों के आवा गमन से जनित धूल को नियंत्रण करने के लिए 3000 लीटर के 1 पानी के टैंकर से माल लोडिंग-अनलोडिंग के समय कच्चे रास्ते पर पानी का छिड़काव किया जाता है। पहले से प्रतिदिन लगभग 3 टैंकर पानी का छिड़काव किया जाता है, जिससे धूल उड़ती ही नहीं है। लोडिंग-अनलोडिंग के समय होने वाली धूल को नियंत्रण करने के लिए पहले से 2 वाटरगन / स्पिनकलर स्थापित कर दी गई है व संचालित है। रेल्वे की जमीन पर जो बोरबैल है, वह कई वर्षों पुराना है, और वह पानी के छिड़काव के उद्देश्य से लगाया गया है। एक धूल को रुकने के लिए 1000 पौधे भी लगाए गए हैं, और आगामी वर्षा के समय और भी वर्षा रोपण कर दिया जाएगा।

(सभी के फोटो संलग्न हैं)

- 4- हमारे से सम्बन्धित नहीं है।
- 5- हमारे से सम्बन्धित नहीं है।
- 6- हमारे से सम्बन्धित नहीं है।
- 7- यह है कि संयुक्त निरीक्षण आख्या में दर्शायी गयी वायु प्रदूषण के आँकड़े सामान्य आँकड़े हैं। इससे अधिक किसी सामान्य कॉलोनी व किसी भी जगह इतना प्रदूषण का स्तर पाया जा सकता है।

अतः आपसे अनुरोध है कि हमारी अनुपालन आख्या को स्वीकार करते हुए, माननीय N.G.T के सामने संस्तुति के साथ प्रस्तुत करने का कष्ट करें।

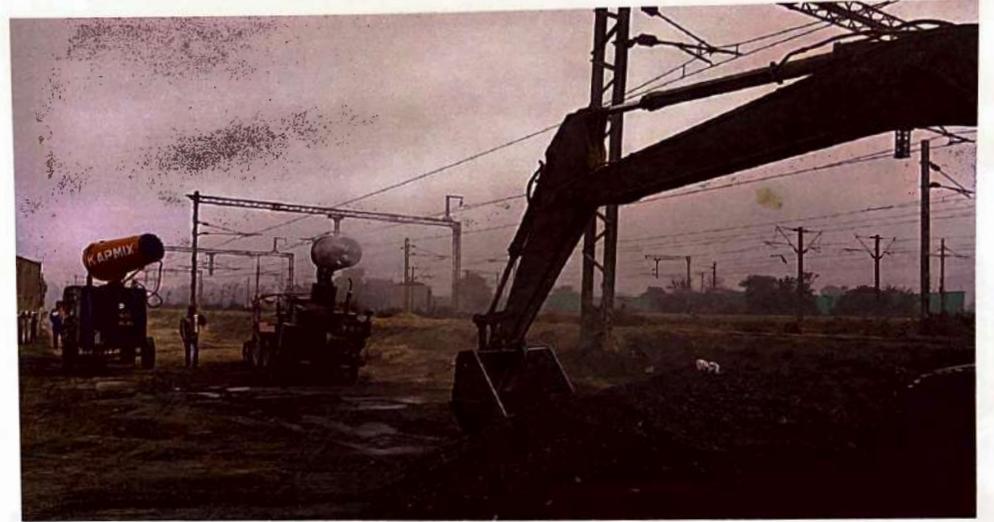
(धन्यवाद)

For Vision Next Road Logistics Pvt. Ltd.

Vishal Kumar

Director

विशाल कुमार
क्षेत्रीय अधिकारी
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
(अलीगढ़)
08-1-2023







मा10 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारणीय आ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू.पी. में पारित आदेश दिनांक 05.09.2022 के अनुपालन में गठित संयुक्त कमेटी द्वारा शिकायती स्थल का निरीक्षण दिनांक 10.11.2022 को किया गया। निरीक्षणोंपरान्त प्राप्त प्रतिउत्तर के सन्दर्भ में निरीक्षण आख्या।

कृपया उपरोक्त विषयक के सम्बन्ध में मै0 जे0के0 सीमेन्ट लि0, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़, मै0 मंगलम सीमेन्ट, सी0डी0एफ0 कॉम्प्लेक्स, छेरत, अनूपशहर रोड, तहसील-कोल, जनपद-अलीगढ़, मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ एवं मै0 पी एण्ड पी एकिजम प्रा0लि0, सूतमिल चौराहा, जनपद-अलीगढ़ को इस कार्यालय के पत्र संख्या-2256 दिनांक 14.12.2022 के माध्यम से संयुक्त निरीक्षण आख्या दिनांक 10.11.2022 को पत्र के साथ संलग्न कर प्रेषित की गयी थी। मै0 जे0के0 सीमेन्ट लि0, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ एवं मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ द्वारा अपना प्रतिउत्तर कार्यालय में दिनांक 27.12.2022 एवं दिनांक 05.01.2023 को प्राप्त कराया गया है। प्राप्त प्रतिउत्तर के सन्दर्भ में सन्दर्भित स्थल का निरीक्षण इस कार्यालय द्वारा दिनांक 09.01.2023 को किया गया। निरीक्षण के समय मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ में प्रतिनिधि के रूप में श्री उपेन्द्र कुमार, डायरेक्टर उपस्थित मिले। विस्तृत निरीक्षण आख्या निम्नवत् है-

1. निरीक्षण के समय रेलवे स्टेशन, हरदुआगंज रेलवे साइडिंग के लाइन नं0-14 के किनारे स्थित लोडिंग/अनलोडिंग एरिया में 02नग टैंकर के माध्यम से वाटर स्प्रेकलिंग का कार्य होता हुआ पाया गया।
2. निरीक्षण के समय लोडिंग/अनलोडिंग साइट पर 02नग पोर्टेबल एन्टी स्मॉगन स्थित पाये गये एवं दोनों एन्टी स्मॉगन से जल छिडकाव होता हुआ पाया गया। निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि एन्टी स्मॉगन मशीन फर्म द्वारा क्रय किया गया है। टैक्स इन्वाइस की छायाप्रति संलग्न है।
3. निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा मै0 इन्वायरों टैक सर्विसेस, प्लॉट संख्या-132, एस.एस. ऑफ जी0टी0 रोड, औद्योगिक क्षेत्र, गाजियाबाद द्वारा हरदुआगंज रेलवे स्टेशन एवं ग्राम-साथा का परिवेशीय वायु गुणता का अनुश्रवण लोडिंग एवं अनलोडिंग दोनों स्थितियों में कराया गया है। छायाप्रति संलग्न है।
4. निरीक्षण के समय रेलवे स्टेशन हरदुआगंज के रेलवे साइडिंग एवं वाहनों के आवागमन हेतु मार्ग कच्चा होने के कारण डस्ट/धूल उड़ना स्वाभाविक है। निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि उक्त रास्ता एवं रेलवे साइडिंग को पक्का बनाने हेतु रेलवे द्वारा कार्य किया जाना है।
5. निरीक्षण के समय हरदुआगंज रेलवे साइडिंग पर वाहनों के आवागमन एवं लोडिंग/अनलोडिंग से जनित फिज्युटिव डस्ट के नियंत्रण हेतु रेलवे स्टेशन की पूरब एवं पश्चिम दिशा साइट से लगभग-20 फीट ऊंची 600 मीटर दोनों तरफ लम्बी अस्थाई ग्रीन नेट से बाउण्ड्री से कवर्ड किया गया (फोटोग्राफ संलग्न है)।
6. निरीक्षण के समय मालगाडी/रैक मौजूद न होने के कारण अनलोडिंग का कार्य होता हुआ नहीं पाया गया। किन्तु लोडिंग कार्य हो रहा था। निरीक्षण के समय लोडिंग के दौरान वर्कर द्वारा उपयुक्त पी0पी0ई0 का प्रयोग होता हुआ नहीं पाया गया।
7. निरीक्षण के समय रेलवे साइडिंग पर स्थित बोरवेल पर पम्प सेट स्थापित पायी गयी। उक्त बोरवेल से पानी दोहन की अनुमति जिला स्तरीय भूगर्भ जल प्राधिकरण अलीगढ़ से प्राप्त किया गया है अथवा नहीं के सम्बन्ध में कोई अभिलेख प्रस्तुत नहीं किया गया है।
8. निरीक्षण के समय उपस्थित मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि रेलवे साइडिंग हरदुआगंज पर स्थित उक्त बोरवेल रेलवे का है। जल दोहन की अनुमति रेलवे को प्राप्त करनी है एवं हमारे द्वारा पानी के छिडकाव हेतु मै0 जे.के.सीमेन्ट उद्योग से पानी के टैंकर भरकर लाया जाता है।

आख्या आपके अवलोकनाथ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

(उपेन्द्र प्रसाद)
अवर अभियन्ता

(अजय कुमार)
सह0पर्या0अभि0

(डॉ0 जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)
(डॉ0 जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अलीगढ़

Pending OA No.-537 / 2022 Mukesh Kumar Chauhan vs. State of U.P. in Hon'ble National Green Tribunal, New Delhi. The inspection of the complaint site was done on 10.11.2022 by the joint committee formed in compliance of the order dated 05.09.2022 passed in Inspection report with reference to the reply received after the inspections.

Regarding the above subject, M/ s J.K. Cement Ltd. Village Satha, Kasimpur Road, Tehsil- Coil, District Aligarh, M/ s Mangalam Cement, CDF Complex, Cherath, Anupsahar Road, Tehsil- Col, District Aligarh, M/ s Vision Next Road Line, Village- Satha, Kasimpur Road, Tehsil- Koil, District Aligarh and M/ s P&P Exim Pvt. Ltd, Sutmil Chauraha, District Aligarh, through this office's letter no.- 2256 dated 14.12.2022 along with the joint inspection report dated 10.11.2022 Sent attached. M/ s J.K. Cement Ltd. Village Satha, Kasimpur Road, Tehsil- Koil, District Aligarh and M/ s Vision Next Road Line, Village- Satha, Kasimpur Road, Tehsil- Koil, District Aligarh in their reply office dated 27.12.2022 and dated 05.01.2023 has been received. With reference to the reply received, the inspection of the referenced site was done by this office on 09.01.2023. At the time of inspection Mr. Upendra as a representative in M/ s Vision Next Road Line, Village- Satha, Kasimpur Road, Tehsil- Koil, District Aligarh. Shri Upendra Kumar, Director was present. The detailed inspection report is as follows-

1. At the time of inspection, the railway station was situated on the side line no. 0-14 of Harduaganj railway siding. Water sprinkling work was found to be done through 02 tankers in the loading/ unloading area.
2. At the time of inspection, two nos. of portable anti smoggun were found located at the loading/ unloading site and water sprinkling was found to be done by both of the anti smoggun. The representative present at the time of inspection was informed by Mr. Vision Next Road Line that Anti Smogon Machine has been purchased by the firm. Photocopy of tax invoice is attached.
3. At the time of inspection M/ s Vision Next Road Line No-132, S.S. Off GT Road, Industrial Area, Ghaziabad by Harduaganj Railway Station and Monitoring of ambient air quality of Village- Satha was done in both loading and unloading conditions. Is Photocopy is attached.
4. At the time of inspection, it is natural for dust/ dust to fly due to the railway siding of Harduaganj railway station and the road being unpaved for vehicular traffic. The representative present at the time of inspection was informed by M/ s Vision Next Road Line that work has to be done by the Railways to make the said road and railway siding .
5. Generated by the movement of vehicles and loading / unloading on Harduaganj railway siding at the time of inspection to control the fugitive dust, the eastern and western sides of the railway station were

covered from the boundary with a long temporary green net about 20 feet high 600 meters on both sides (Photograph attached).

- 6 Due to non- availability of goods train/ rack at the time of inspection, the work of unloading could not be done. Gone. But the loading work was going on. At the time of inspection, suitable PPE was not found to be used by the worker during loading.
- 7 At the time of inspection, pump set was found installed on the borewell located on the railway siding. From the said borewell no record has been presented regarding whether the permission for water exploitation has been obtained from the District Level Ground Water Authority, Aligarh or not.
- 8 It was informed by M/ s Vision Next Road Line, present at the time of inspection, that the said borewell located at Harduaganj railway siding belongs to the Railways. Railway must get the permission for water harvesting and M/s J.K. Cement Water tankers are brought from J K cement industry. The report is sent with respect for your perusal and further necessary action.

SD/
(Upendra Prasad)
Sr. Engineer

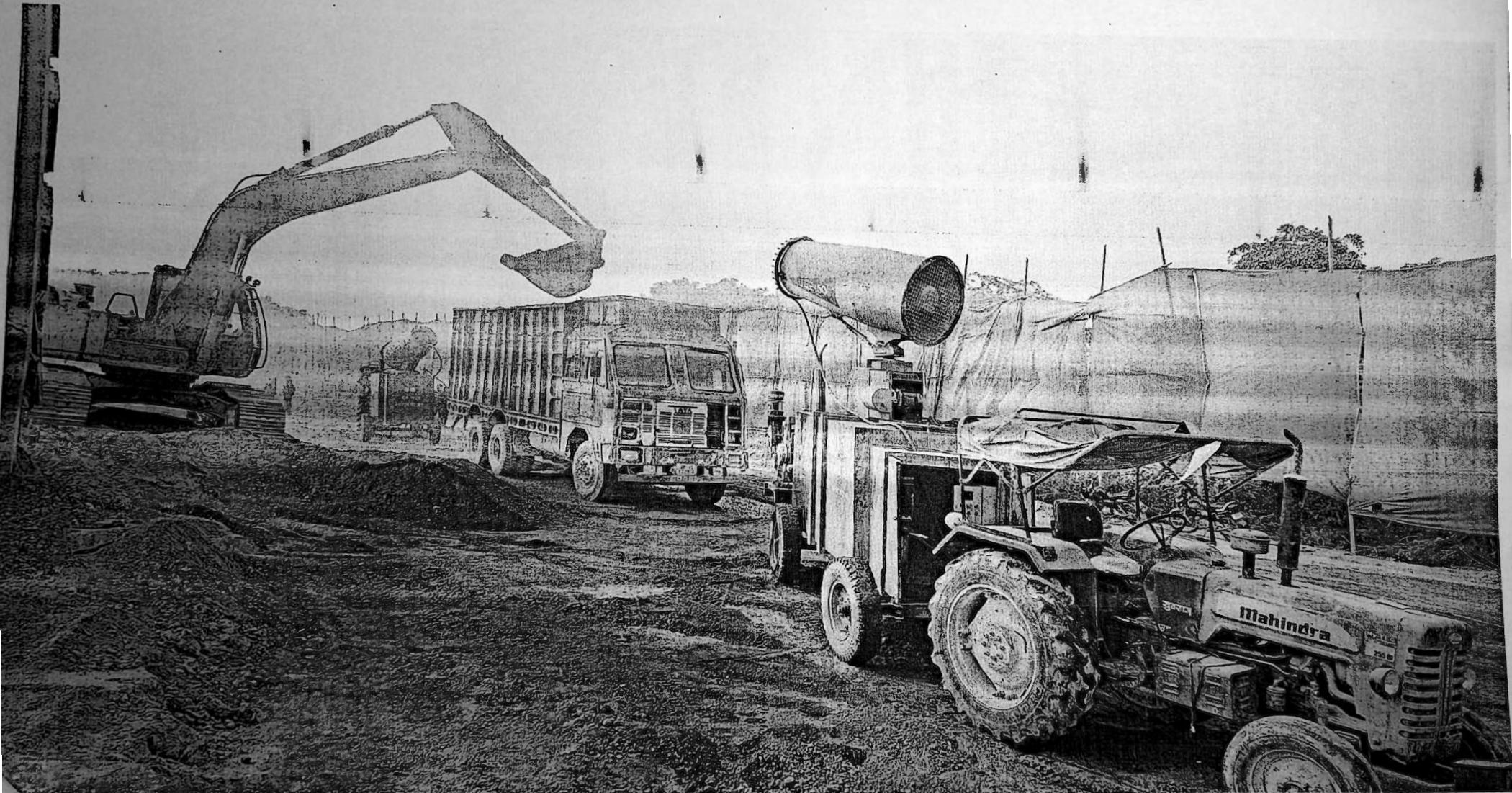
SD/-
(Ajay Kumar)
Addl. Environment Engineer

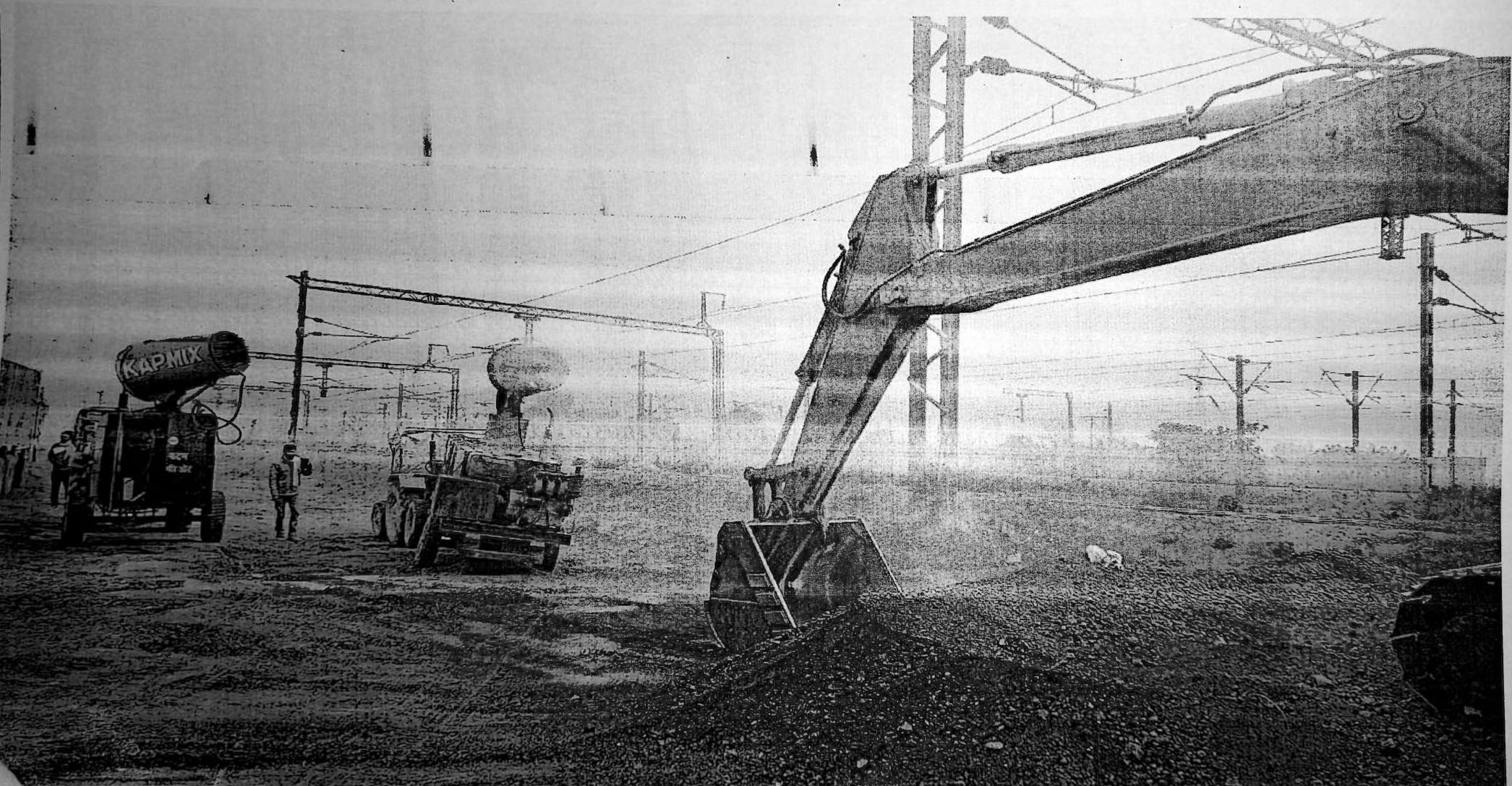
SD/-
(Dr. J P Singh)
Regional Officer
UP PCB, Aligarh

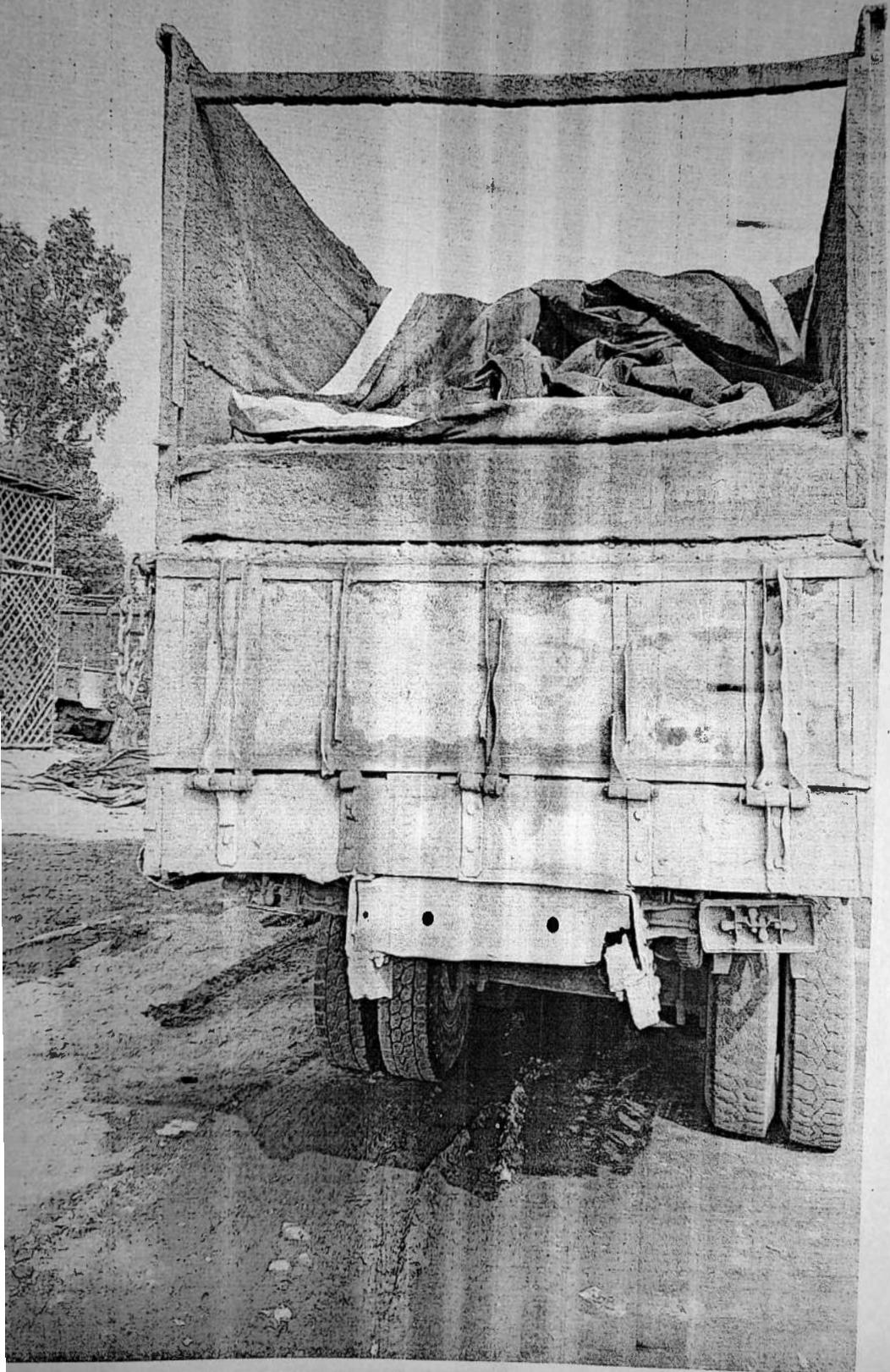
J.K. Cement Report













988076
3.125734
2.66±55 m
5 m



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TEST REPORT

TEST REPORT NO.: ETS/1022-1/01/2023 URLNO TC877123000010221F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-1

Sampling Done By : ETS STAFF

Sampling Location : HARDUAGANJ RAILWAY SIDING-LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters.(PM ₁₀)	µg/m ³	97.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For Enviro-Tech Services

AUTHORIZED SIGNATORY
Lab In-charge

Format No ETS/LAB/TR-01. Issue No 05. Date 01.04.2019. Amd No. 04 Date 01.04.2019

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32



TC-8771

ETS-LAB

TEST REPORT

TEST REPORT NO.: ETS/1022-2/01/2023 URLNO.TC877123000010222F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-2

Sampling Done By : ETS STAFF

Sampling Location : HARDUAGANJ RAILWAY SIDING-WITHOUT LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	93.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****

Page 1 of 1

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Lab In-charge



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TEST REPORT

TEST REPORT NO.: ETS/1022-3/01/2023 URLNO.TC877123000010223F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer

: M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
 103 CLASSIC HOMES APARTMENT,
 MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring

: 04.01.2023

Analysis Start Date

: 05.01.2023

Analysis End Date

: 09.01.2023

Duration Of Monitoring

: 04.01.2023 To 04.01.2023

Time Of Monitoring

: 04.00 PM To 08.00 PM

Sample ID No

: 1022-3

Sampling Done By

: ETS STAFF

Sampling Location

: VILLAGE-SATHA LOADING

Sampling Method

: ETS/STP/AIR-01

Sampling Machine Placed At Height

: 1.5 METER FROM GROUND LEVEL

Weather Condition

: CLEAR

Ambient Temperature: 12.0 °C

Wind Direction

: E To W

Equipment Used

: Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	90.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****

Page 1 of 1



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AUTHORIZED SIGNATORY
 Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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TC-8771

TEST REPORT

TEST REPORT NO.: ETS/1022-4/01/2023 URLNO.TC877123000010224F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-4

Sampling Done By : ETS STAFF

Sampling Location : VILLAGE-SATHA-WITHOUT LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	83.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

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Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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TC-8771

TEST REPORT

TEST REPORT NO.: ETS/1297/04/2023 URL NO. TC877123000001297F DATE OF REPORT: 02.05.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s. VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 29.04.2023

Analysis Start Date : 30.04.2023

Analysis End Date : 02.05.2023

Duration Of Monitoring : 29.04.2023 To 29.04.2023

Time Of Monitoring : 12.02 PM To 04.02 PM

Sample ID No : 1297

Sampling Done By : ETS STAFF

Sampling Location : HARDUA GANJ RAILWAY SIDING-LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 38.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters.(PM ₁₀)	µg/m ³	95.0	For 24 Hrs =100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY
Quality Manager

Format No ETS/LAB/TR-01, Issue No: 05, Date 01/04/2019 Amd. No: 04 Date 01/04/2019

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TEST REPORT

TEST REPORT NO.: ETS/1298/04/2023 URL NO TC877123000001298F DATE OF REPORT 02.05.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s. VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P-202001

Date of Monitoring : 29.04.2023

Analysis Start Date : 30.04.2023

Analysis End Date : 02.05.2023

Duration Of Monitoring : 29.04.2023 To 29.04.2023

Time Of Monitoring : 04.30 PM To 08.30 PM

Sample ID No : 1298

Sampling Done By : ETS STAFF

Sampling Location : HARDUAGANJ RAILWAY SIDING-WITHOUT LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR **Ambient Temperature:** 38.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters.(PM ₁₀)	µg/m ³	91.0	For 24 Hrs =100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY
Quality Manager

Formal No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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TEST REPORT

TEST REPORT NO: ETS/1299/04/2023 URLNO TC87712300001299F DATE OF REPORT: 02 05 2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s. VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 29.04.2023
Analysis Start Date : 30.04.2023
Analysis End Date : 02.05.2023
Duration Of Monitoring : 29.04.2023 To 29.04.2023
Time Of Monitoring : 12.05 PM To 04.05 PM
Sample ID No : 1299
Sampling Done By : ETS STAFF
Sampling Location : VILLAGE-SATHA LOADING
Sampling Method : ETS/STP/AIR-01
Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL
Weather Condition : CLEAR Ambient Temperature: 38.0 °C
Wind Direction : E To W
Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	88.6	For 24 Hrs. = 100	IS 5182 (Part-23)

*****End of Test Report*****

Page 1 of 1



For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY

MD HUMNAJ
Quality Manager

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amend No. 04 Date 01.04.2019

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TC-8771



TEST REPORT

TEST REPORT NO : ETS/1300/04/2023 URL NO TC877123000001300F DATE OF REPORT 02.05.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s. VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 29.04.2023
Analysis Start Date : 30.04.2023
Analysis End Date : 02.05.2023
Duration Of Monitoring : 29.04.2023 To 29.04.2023
Time Of Monitoring : 04.35 PM To 08.35 PM
Sample ID No : 1300
Sampling Done By : ETS STAFF
Sampling Location : VILLAGE-SATHA-WITHOUT LOADING
Sampling Method : ETS/STP/AIR-01
Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL
Weather Condition : CLEAR Ambient Temperature: 38.0 °C
Wind Direction : E To W
Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	81.0	For 24 Hrs. =100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY

Quality Manager

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Notes:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological : Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



VISION NEXT ROAD LOGISTICS PVT. LTD.

103, Classic Homes Apartment, Marris Road, Aligarh- 202 001 (U.P.)
E-mail : visionnextroadlogisticspvtltd@gmail.com

Ref. No.

Dated

TO,
The Station Head,
Harduaganj Railway Station,
Aligarh, Uttar Pradesh - 202 127.

Subject: Request to pave the platform area near line no. 14

Dear Sir,

As per the recommendations of Joint Committee of CPCB, UPPCB & District Magistrate, Aligarh, Uttar Pradesh, and as discussed in various meeting with your office I hereby reiterate our request for your office to kindly take steps on URGENT AND IMMEDIATE basis to pave the platform area near line no. 14 to avoid any emission or dust during movement of trucks.

For Vision Next Road Logistics Private Limited
For Vision Next Road Logistics Pvt. Ltd.

Vibhakar Kumar

Authorised Signatory

R
14/30

[Signature]
10/5/23
उप स्टेशन अधीक्षक
हरदुआगंज (उ०म०रे०)



BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

O.A. NO. 537/2023

IN THE MATTER OF:

MUKESH KR. CHAUHAN ----- APPLICANT
VERSUS
STATE OF UP & ORS. ----- RESPONDENT

know all to whom these present shall come that I/We VISHAL KR. DIRECTOR
S/O SH. SAMAR PAL SINGH M/S VISION NEXT ROAD
LOGISTICS [P] LTD., ANIR NAGAR, MUZZAFAR NAGAR,
the above named R-7 do hereby appoint. U.P. - 251306.

D&T JURIS
CHAMBER NO, 12, LAWYER'S CHAMBER BLOCK - I,
DELHI HIGH COURT,
SHER SHAH ROAD, NEW DELHI - 110003.
011-23388305, 9810226434, info@dtjuris.com

NISHANT DATTA D/1196/2003	RUCHITA DATTA D/1195/2003	PRADEEP BHARDWAJ P/3236/14	CHIRAG D/12371/2021
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(Herein after called the advocate/s) to be my/our Advocate in the above noted case authorized him: -

- To act appear and plead in the above-noted case in this Court or in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/us.
- To sign, file, verify and present pleadings, appeals cross-objections or petitions for executions review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.
- To file and take back documents to admit and/or deny the documents of opposite party.
- To take execution proceedings.
- The deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
- To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it do so and to sign the Power of Attorney on our behalf.
- And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.
- And I/We undertakes that I/We or my/our duly authorized agent would appear in the Court on all hearings and will inform the Advocate for appearance when the case is called.
- And I/We undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself.
- And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above Court. I/We hereby agree that once the fee is paid. I/We will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled or additional fee equivalent to half of agreed fee for every addition of three years or part thereof.

In Witness Whereof I/We do here to set my/our hand to these presents the contents of which have been understood by me/us on this 16 day of 05 2023
Accepted subject to the terms of fees.

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For Vision Next Road Logistics Pvt. Ltd.
Vishal Kumar
CLIENT'S SIGNATURES
Director